

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III, SPECIAL BENCH

120. COMP.APPL 3/2024
COMP.APPL 32/2024
COMP.APPL 34/2024
COMP.APPL 40/2024 IN
C.P.(CAA)/209(MB)2022

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.03.2024**

NAME OF THE PARTIES: ZEE Entertainment Enterprises Limited
SECTION 230, 232 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be taken up. List this matter
before regular bench on **23.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

//RKS//